### Statewide break-up of refugees from Erstwhile East Pakistan settled in various States

1155. SHRI SYED SHAHABUDDIN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

- (a) the Statewise break-up of refu gees from erstwhile East Pakistan set tled in various States, upto date;
- (b) the number of such refugees not yet settled who are still living in various camps;
- (c) the estimated percentage of population that such refugees and their families form as part of the total population in various States in which they have been settled;
- (d) whether Government propose to remove the refugees from *one* State to another at will;

- (e) whether it is a fact that apart from the refugees, there has been a constant human flow from Bangladesh into the neighbouring States/Union Territories of our country; and
- (f) if so, the estimated number of persons involved and their break-up according to their religion?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) to (c) The number of displaced persons from erstwhile East Pakistan settled in each State, their percentage in the total population of the State and the number of families still living in camps are given in the attached Statement.

- (d) No, Sir.
- (e) and (f) The information is being collected and will be laid on the Table of the House.

#### Statement

(as per 1971 census)

Name of States									No, of pecrsons sculed	Percen- tage of States population	No. of families camps
I. Andhra Praciesh			•		<del>.</del>				8,600	0,02	
2. Assam	•,		٠.		٠.				4,64,000	3.10	
3. Bihar									74.200	0.13	105
4. Karnataka .	•		١.						2,900	0.01	62
5. Maharashtra			•						27,700	30,0	• •
6. Madaya Prodesh		•							41,500	0.10	15
7. Manipur .	•;								2,900	0.27	
8. Meghalaya .									9,700	o. <b>96</b>	• -
9. Orissa .			<b>.</b>		•				14,200	0.06	
o. Punjab				٠			•		15	9.00	
ı. Tripura .	٠,	•				•		٠.	3,49,400	82.45	٠.
2. Rajasthan				•			•	į.	5,300	0.02	
3. Uttar Pradesh				•		•.			28,850	0.33	299
4. West Bengul .		. •				.•		.,,,,	20,95,000	4.73	٠
		T	OTAL						31,24,465		

- t								2	3	4
UNION TERRITORIES							_			
t. Andaman & Nicobar Islands							15,300	13.29		
2. Arunachal Pradesh.		٠			•			13,000	2.79	
TOTAL:								28,300		
Dandaka yanya .				•				1,03,700		1,981
GRAND TOTAL:								32,56,465		2/47
			All	Ladi	ia per	centage	:		0.594%	

### Public Sector companies knowhow collaboration agreement with multi nationals.

# 1156. SHRI S. KUMARAN: SHRI BHUPESH GUPTA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the terms and other details of • the know-how collaboration agree ments which have been entered in to by public sector Drug companies with multinationals;
  - (b) the number of such technical collaboration agreements entered mto so far;
  - (c) whether it is a fact that after entering into such agreements, production of antibiotics in the public sector companies has fallen during the last three years; and
  - (d) what compensatory clause has been incorporated in the agreement to compel the foreign technical know-how supplier to compensate for chronic loss of production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and

- (b) A Statement giving the requisite information is enclosed. [See Appendix CXVI, Annexure No. 87].
- (c) In Indian Drugs and Pharma ceuticals Limited (IDPL), the production of Penicillin and Tetracycline during 1977-78, 1978-79 and 1979-80 fell while undertaking expansion utilising foreign technology. The reason for the fall was simultaneous expansion keeping the existing production on.
- In Hindustan Antibiotics Limited (KAL), the production of Penicillin and Streptomycin has been increasing except m 1979-80 which was due to strike by workers in HAL. The production of Ampicillin has been increasing.
- (d) Since these agreements are in the nature of supply of strains, know-how or technical information, compensation clause for loss of production was not relevant.

### Expansion/Modernisation of Existing Power Plants

## 1157. SHRI S. KUMARAN: SHRI BHUPESH GUPTA:

Will the Minister of ENERGY be pleased to state:

(a) the names of the new major